

V. LONG TERM LIABILITIES

| | |
|------------------------------|---------------|
| Debentures | 38.65 |
| Terms Loans (Allahabad Bank) | 38.00 |
| Loan from BICICO | 30.00 |
| Total (V) | <u>106.65</u> |

Deposits of Uranium in New Areas

3573. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state :

(a) whether any new areas have been located as bearing Uranium deposits ;

(b) if so, the details thereof, indicating the quality and quantum of the deposits available ; and

(c) what steps are contemplated further to explore and exploit the deposits ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH) : (a) to (c). New indications of the presence of Uranium have been noticed in some parts of the country. However, more details would be available only after the investigations which are in progress are completed.

Deal of Uranium Bars by Scrap Dealers

3574. SHRI MADHAVRAO SCINDIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that some scrap dealers have been lately detected dealing in Uranium bars ; and

(b) if so, the details of the findings indicating the extent and modus operandi of these deals ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH) : (a) and (b). The investigations by CBI are still in progress.

Crime against women in Delhi

3575. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that crime against women in Delhi have been on the increase during this year ;

(b) if so, the number of different crimes against women reported during the current year so far and during corresponding periods in 1979 and 1980 ; and

(c) the steps taken to effectively check such crimes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) to (c). A statement is attached.

Statement

Statement showing crime against women for the period from 1-1-1981 to 15-8-1981 and its corresponding period of 1980 and 1979.

| Name of Crime | 1-1-1979 to 15-8-1979 | 1-1-1980 to 15-8-1980 | 1-1-1981 to 15-8-1981 |
|----------------------|-----------------------------|-----------------------------|-----------------------------|
| Murder | 30 | 28 | 31 |
| Attempt to Murder | 14 | 12 | 12 |
| Rape | 53 | 29 | 45 |
| Molestation of women | 78 | 38 | 40 |
| Kidnapping | 321 | 317 | 302 |
| Abduction | 90 | 63 | 56 |
| Snatching | 171 | 83 | 66 |
| Dowry death | 4 | 6 | 13 |
| Total | 761 | 576 | 565 |

It will be seen from the above that the declining trend continues, even though there has been an increase under certain heads of crime compared corresponding period of last year.

2. The following steps have been taken to check these crimes :

- (1) Intensive foot and mobile patrolling including armed patrolling and with walkie talkie sets and wireless fitted motor cycles patrols. The patrolling is personally checked and supervised by senior officers.
- (2) Action under the normal preventive sections of Cr. P.C. against the bad characters and criminals.
- (3) Special watch on persons suspected to be indulging in kidnapping of minors for the purpose of begging/ransom.
- (4) Continuous drives by the special squads of the districts to detect snatchers, eve-teasers and other bad characters by developing intelligence.
- (5) Meeting with the representatives of women's colleges to

curb the crime of eve-teasing and also setting up vigilance squad to check eve-teasing etc.

- (6) Deployment of police personnel at girls schools and colleges, bus-stops and cinema houses.
- (7) Surveillance over known criminals has been strengthened and records of criminals updated.
- (8) Surprise checking of vehicles to detect those involved in commission of crime.
- (9) Placing of barriers at selected and strategic places.

3. In order to deal effectively with cases involving dowry disputes/deaths, the following steps have been taken :—

- (i) Instructions have been issued to all State Govt. and Union Territories for thorough investigation, by an officer not

below the rank of Deputy Superintendent of Police, of all cases of attempted suicide or death of a young married woman in suspicious circumstances. The post-mortem in such cases should be done by a team of two doctors.

1) The Central Government Conduct Rules have been amended to provide that no Government servant shall give or take or abet in the giving or taking of dowry or demand directly such dowry. A number of State Governments have made similar amendments in the Conduct Rules relating to their employees

(iii) An Anti-Dowry Cell for launching Anti-Dowry campaign has been set up. The Cell takes action on representations received from victims of dowry disputes.

(iv) The voluntary organisations are involved to create social awareness about the evil of dowry.

(v) The Ministry of Information and Broadcasting make sustained campaigns through AIR/TV programmes.

4. A special drive against eve-teasers was launched from 2-7-1981 to 15-7-1981 and 550 persons were arrested on the charge of eve-teasing. Out of them, 452 have been convicted.

Grant of Pension to Freedom Fighters of Orissa

3576. SHRI ARJUN SETHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether the cases of 37 freedom fighters of Nilgiri in Balasore, Orissa State have since been

pending for final sanction of the Government although long since the State Government of Orissa have recommended their cause ;

(b) if so, the specific reasons for the undue delay of the matter ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Does not arise.

(c) These cases were rejected long ago as not qualifying for pension under the provisions of the Freedom Fighters Pension Scheme now renamed :

Swatantrata Sainik Samman Pension Scheme.

Self-Sufficiency in Heavy Water

3577. SHRI K. MALLANNA : Will the PRIME MINISTER be pleased to state :

(a) whether India is expected to be self-sufficient by the end of 1983 from indigenous sources to meet recurring demand for heavy water ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C.P.N. SINGH) : (a) and (b). The Heavy Water Plants at Baroda and Tuticorin are operating and